



SUBMISSION DEADLINE
31 JULY 2026

DHARMASHASTRA NATIONAL LAW UNIVERSITY, JABALPUR

1ST NATIONAL ARTICLE WRITING COMPETITION

Legal scholarship at the intersection of
ENVIRONMENT, SUSTAINABILITY & CLIMATE JUSTICE.

ORGANISED BY
CREL — Centre for Research in
Environmental Law, DNLU Jabalpur

IN COLLABORATION WITH
Centre for Environment,
Sustainability and Climate Justice,
Gujarat National Law University,
Gandhinagar & Gujarat Maritime
University

KNOWLEDGE PARTNER
Gujarat Maritime University

ABOUT THE ORGANISERS



HOST INSTITUTION

DHARMASHASTRA NATIONAL LAW UNIVERSITY, JABALPUR

The Madhya Pradesh Dharmashastra National Law University, Jabalpur (M.P.) was established in the year 2018 by Madhya Pradesh National University Act 24 of 2018, with the object of advancing the cause of legal education and achieving excellence as a university for imparting value-based legal education. The university emphasizes learning advocacy skills with professional ethics by providing suitable simulation exercises. The Hon'ble Chief Justice of MP High Court is the Chancellor of the university.



GUJARAT MARITIME UNIVERSITY

Gujarat Maritime University (GMU) is a premier institution dedicated to excellence in maritime education, research, and policy development. Established to advance specialized knowledge in maritime law, shipping, logistics, and international trade, the university aims to develop skilled professionals and future leaders for the global maritime sector. Through interdisciplinary learning and industry collaboration, GMU promotes innovation, sustainability, and growth in the maritime domain.



GUJARAT NATIONAL LAW UNIVERSITY

Gujarat National Law University (GNLU) is a premier law university established by the Government of Gujarat under the GNLU Act, 2003, and recognized by the BCI and UGC. The university is known for its excellence in legal education, interdisciplinary research, moot court achievements, and focus on national development through law and legal processes. Spread across a sustainable 50-acre green campus, GNLU strongly promotes environmental responsibility, ecological conservation, and green living.



ORGANISING CENTRE

CENTRE FOR RESEARCH IN ENVIRONMENTAL LAW

The Centre for Research in Environmental Law (CREL) is an endeavour of the Dharmashastra National Law University (DNLU), Jabalpur, M.P., India to respond to the need for legal scholarship and research in the areas of environmental law. In lieu of this, CREL through its various initiatives, programmes and platform provides an opportunity for all the legal fraternity and environment enthusiasts to share their opinion on contemporary issues of Environmental concern..



CENTER FOR RESEARCH ON MARITIME ENVIRONMENT

The Centre is dedicated to advancing research, education, and capacity building in maritime environmental governance and sustainability. The Centre promotes understanding of key issues such as marine pollution, climate change, biodiversity conservation, sustainable shipping, and environmental compliance. Through research projects, training programmes, workshops, conferences, and publications, CMEL seeks to strengthen knowledge and professional expertise in maritime environmental law. By facilitating collaboration among academia, industry, government agencies, and international organisations, the Centre contributes to the development of effective legal and policy frameworks to protect the marine environment and support sustainable maritime development.



CENTRE FOR ENVIRONMENT, SUSTAINABILITY & CLIMATE JUSTICE

The Gujarat National Law University (GNLU) Centre for Environment, Sustainability, and Climate Justice (GCESCJ). We are more than just an institution; we are a driving force dedicated to safeguarding our planet's future and advancing the cause of sustainability and climate justice through legal means. GCESCJ is more than a centre of excellence; it is a community of changemakers.

ABOUT THE COMPETITION

DNLU Centre for Research in Environmental Law, in collaboration with the GNLU Centre for Environment, Sustainability, and Climate Justice and Gujarat Maritime University, presents the 1st National Article Writing Competition. The competition aims to promote critical and interdisciplinary discourse on pressing environmental, climate, and sustainability issues through legal research and innovative scholarship.

9

THEMES

3,000

WORD LIMIT

₹45K

PRIZE POOL



COMPETITION THEMES

Participants may submit an entry for one theme only. Each invites rigorous, interdisciplinary legal analysis.

- 01** Ecocide as the Fifth International Crime — expanding the jurisdiction of the ICC.

- 02** Rights of Indigenous Communities — legal protection of traditional knowledge in climate governance.

- 03** Airspace Pollution — the regulatory vacuum in atmospheric environmental law.

- 04** ESG Fraud & Greenwashing — rethinking corporate accountability.

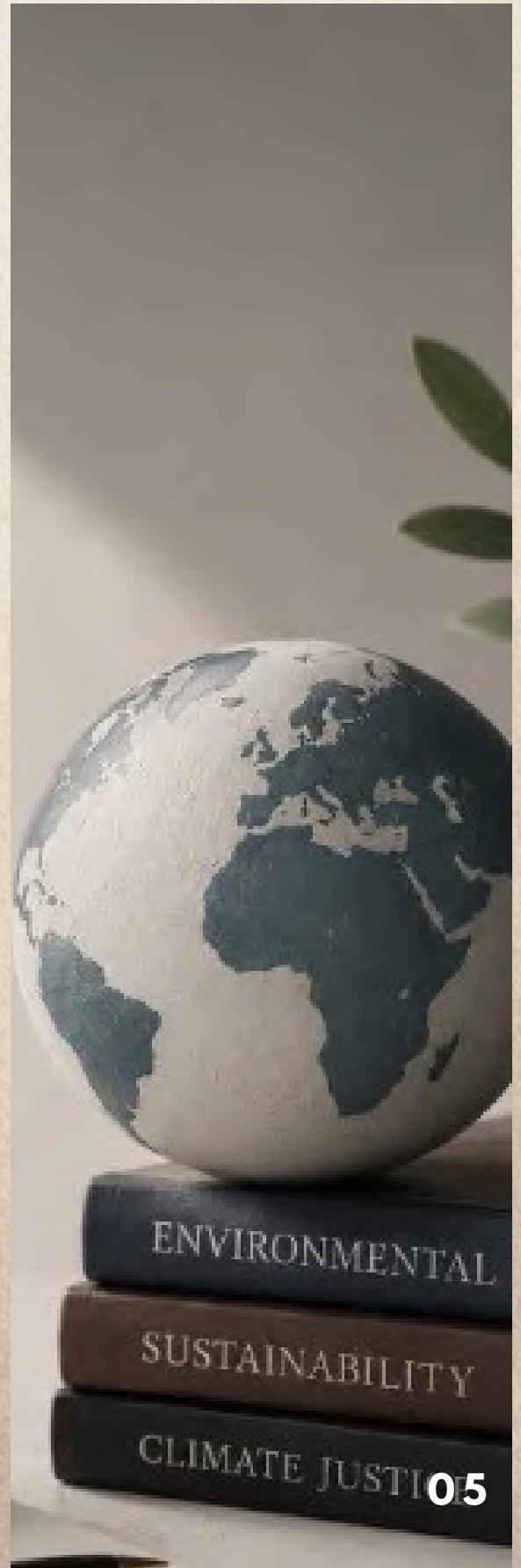
- 05** Climate Surveillance & Data Colonialism — power and technology in the Global South.

- 06** Sustainable Development vs. Energy Security — legal tensions in a climate crisis.

- 07** Geopolitical Fragmentation — a Global South perspective on international environmental law.

- 08** Sustainable Finance & Banking Regulation — aligning capital flows with climate commitments.

- 09** Investor–State Arbitration vs. Environmental Regulation — rebalancing sovereignty.



HOW TO ENTER SUBMISSION GUIDELINES

- Submit in Microsoft Word format (.doc / .docx).
- Include an abstract not exceeding 250 words, indicating the chosen theme.
- One entry per participant, for one theme only.
- Co-authorship permitted up to two (2) authors.
- Word limit of 3,000 words, excluding footnotes.
- Work must be original and the bona fide work of the participant.
- Not submitted for any other competition or purpose.

PLAN YOUR SUBMISSION IMPORTANT DATES

10 June

*Opening of Registration &
Submissions*

15 July

Last Day of Registration

31 July

Last Day of Submission

30 August

Announcement of Results

FORMATTING

Font - Times New Roman

Main Text - Size 12

Footnotes - Size 10

Line - 1.5

Spacing Alignment - Justified

Citation - Bluebook / ILI

REGISTRATION FEES

GENERAL		DNLU · GNLU · GMU STUDENTS	
Single Author	₹ 350	Single Author	₹ 250
Co-authorship	₹ 600	Co-authorship	₹ 400

REGISTER & SUBMIT

Register and submit your completed article via the [official Google Form](#) **before 31 July.**

Payment details are shared with registrants upon completion of the registration form. **The window opens 10 June 2026.**



ACADEMIC INTEGRITY

- Acceptable plagiarism limit: 10%.
- Acceptable AI usage: 20%.
- Similarity beyond the limit: penalty of 4 marks per additional 5%.
- AI content beyond the limit: penalty of 2 marks per additional 5%.
- Manuscripts exceeding 30% AI or 20% similarity are summarily rejected.

PRIZES & BENEFITS

1st
₹21,000
FIRST PRIZE

2nd
₹15,000
SECOND PRIZE

3rd
₹9,000
THIRD PRIZE

₹45,000

TOTAL PRIZE POOL

Beyond the purse, every shortlisted author is published, certified and recognised before the national environmental-law community.

CERTIFICATION & ADDITIONAL BENEFITS

+ **INTERNSHIP OPPORTUNITY**
For selected participants.

+ **CERTIFICATE OF MERIT**
For the Top 10 Authors.

+ **CERTIFICATE OF PUBLICATION**
For the Top 10 Articles.

+ **CERTIFICATE OF PARTICIPATION**
For all valid submissions.

REACH THE TEAM

DEADLINE

31 JULY 2026

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ORGANISED & SUPPORTED BY



1ST NATIONAL ARTICLE WRITING COMPETITION

CREL, DNLU, GCRSCJ, GNLU, GMU, CRME